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## **Declaration of Assets and Liabilities**

Year 2021 - 2022

I, NEHAL AHMAD, son/	daughter/wife of MD. MURTUZA
	tO BIHAR LEWESLATIVE ASSEMBLY
service and presently working as Office A	Herdant (Porter), BVS
give herein below the details of the assets (imn	novable, movable, bank balance, etc.) of
myself, my spouse and dependants*:	

## A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	150H			7441110	Etti Name
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	200F SBI, BUM BRANCH PATNA	-			
(iii)	Bonds, Debentures and Shares in companies	NIL	-	-	- 11.	· ·
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	-	_	-	-
(v)	Motor Vehicles (details of make, etc.)	NIL	-		-	
(vi)	Jewellery (give details of weight and value)	NIL	-	-		-
(vii)	Other assets, such as values of claims / interests	NIL	-	-	-	_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	_	-	-	Ett. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	_	_	-	_
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	_		-	_
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	-			
(v)	Others (such as interest in property)	NIL	_	_	_	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	-
	(b) dues to departments dealing with supply of water	NIL	_
	(c) dues to departments dealing with supply of electricity	NIL	

	(d) dues to departments dealing with telephones	NIL	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	-
	(f) Other dues, if any	NIL	_
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN - CKEPA2752H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	_
	(iv) Property Tax	NIL	-

## **Personal Detail**

GPF/CPF/PRAN No.		
CIT/CIT/FICAN NO.		110152109653
Gender	:-	M (M/F)
Date of Birth	:-	12051999 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	BIHAR LEGISTATIVE ASSAMBLY SERVICE
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	PATNA
I hereby do knowledge and bel	eclare lief.	that the above details are true to the best of my

Signature M.chal	Almed.
Name of Employee:	NEHAL AHMAD
	the state of the s

Place: PATNA Designation: OFFICE ATTENDANT (PORTER) Date: 21 02 2022

Department: BIHAR VIDHAN SABHA, PATNA

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

